1	2	3	4	5
18.	Punjab	_	17	281
19.	Rajasthan	58	134	65
20.	Tamil Nadu	116	625	779
21.	Uttar Pradesh	107	279	158
22.	Uttaranchal	6	6	2
23.	West Bengal	215	933	1090
24.	Jammu & Kashmir	3	6	10
25.	Jharkhand	100	191	347
	Total	2208	5555	5966

Persons registered in the employment exchanges

- 1741. SHRI LALIT SURI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the number of persons on the registers of the Employment Exchange in the country as on 31st December, 2005, category-wise;
- (b) the number of persons who got employment through the employment exchanges during the last three years ending 31st December, 2005, year-wise and category-wise; and
- (c) the steps proposed to be taken by Government for improving the functioning of employment exchanges for better results?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) Around 4.05 crore jobseekers, all of whom are not necessarily unemployed, were registered with the employment exchanges in the country as on 31st December, 2004 (latest). Out of them, around 0.65, 0.22 and 0.82 crore were Scheduled Castes, Scheduled Tribes & Other Backward Class jobseekers respectively.

(b) Category-wise placements effected by the employment exchanges during 2002, 2003 & 2004 were as given below.

Year	Placements (In Thousands)			
_	SC	ST	OBC	
2002	17.1	8.0	13.3	
2003	19.2	8.0	17.1	
2004	16.0	8.4	13.7	

(c) Modernization of employment exchanges through computerization is being pursued to improve the functioning of the working of employment exchanges.

Double entry book-keeping for maintaining its account by EPFO

1742. SHRI DIPANKAR MUKHERJEE: SHRI CHITTABRATA MAJUMDAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees Provident Fund Organisation plans to switch over to double-entry book-keeping for maintaining its accounts; and
- (b) if so, whether the Comptroller and Auditor General of India has approved such switch over?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) Yes, Sir.

(b) The matter is under correspondence with the office of the Comptroller & Auditor General of India.

Vacancies of Presiding Officers in CGITs

1743. SHRI CHITTABRATA MAJUMDAR: SHRIMATI BRINDA KARAT:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether some Central Government Industrial Tribunals (CGITs) are not having Presiding Officer as on 31st October, 2005;
 - (b) if so, the details thereof;
- (c) the total number of cases pending in different CGIT during 2002-2005; and
- (d) the steps taken/proposes to take by Government to expedite the Court proceedings?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU): (a) and (b) Of the twenty-two Central Government Industrial Tribunal-cum-Labour Courts